

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2006
TO BE ANSWERED ON 27.07.2017**

TRANSMISSION PROJECTS

2006. SHRI BAIJAYANT JAY PANDA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the transmission projects are proposed to be opened for bids during the current financial year in order to boost capacity;**
- (b) if so, the details thereof;**
- (c) whether any Committee has been constituted to assess the impact of GST on the power sector; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Yes, Madam. Presently, there are 6 notified transmission schemes under bidding process, which are as follows:

- (1) New WR- NR 765 kV Inter-regional corridor.**
- (2) Transmission system for Ultra Mega Solar Park in Fatehgarh, District Jaisalmer, Rajasthan.**
- (3) Additional 400 kV feed to Goa and Additional System for Power Evacuation from Generation Projects pooled at Raigarh (Tamnar) Pool.**
- (4) Connectivity System for Lanco Vidarbha Thermal Power Ltd. (LVTPL) and Inter-State Transmission System Strengthening in Chhatarpur area in Madhya Pradesh.**

.....2.

(5) Connectivity and Long Term Access (LTA) to HPPCL 450 MW from Shongtong Karcham HEP.

(6) Eastern Region Strengthening Scheme –XXI (ERSS-XXI).

(c) & (d): Yes, Madam. A core Committee under the chairmanship of Special /Addl. Secretary, Ministry of Power having members from Central Electricity Authority (CEA), NTPC Limited, Power Grid Corporation of India Limited, National Hydro-electric Power Corporation Limited, Power Finance Corporation Ltd., Gujarat Urja Vikas Nigam Limited (GUVNL), Tata Power Company Ltd. and Sterlite Power, has been constituted to evaluate the impact of GST on Power Sector.
